

Date: 20-02-2020

To,
The Nodal Officer cum Secretary,
Justice (Retd.) R.M. Lodha Committee
(In the matter of PACL Ltd.)
SEBI Bhawan,
Plot No. C4-A, G Block,
Bandra Kurla Complex, Bandra East
Mumbai – 400051

Sub: Submission of Proposal EOI/ Expression of Interest of PACL's
Immovable Property.

1. Order Dated 23/01/2020 of the Hon'ble Supreme Court of India in
C.A. No. 13301/2015

Dear Sir/Madam,

I am Dashrath Singh S/o Bhagwan singh and I am interested to buy land in Rajasthan (Jaisalmer district) West Zone. I am resident of Village: Khuhdi, District: Jaisalmer-Jaisalmer- 345034, State: Rajasthan. As the below mentioned property is in my village so I am interested in buy this property. I am desirous to purchase the PACL immovable property located Village: Khuhdii, Dist : Jaisalmer , Rajasthan.(West Zone).

Land Detail: MR. No. 9250-16. Khasra No: 1248/409 (34-10) Bigha/Biswa.

Circle rate of the land as per Bigha is 51,750 per bigha.

Details are mentioned below :

S.No	MR No.	Area	Circle rate	Express Rate
1.	9250-16	34.10 Bigha	51,750/- Rs	52,000/-Per Bigha

Total Offered Value per Bigha

: Rs. 52,000 /-

Total offered Value

: Rs. 17,73,200 /-

1. I declare that I have read and understood the terms and conditions stipulated in the public notice dated February 6,2020.

2. I also assured and undertake that I am not related to and/or associated with the PACL Limited.
3. I hereby state that the particulars stated herein above are true and correct to the best of my information , knowledge and belief.

I Humble request to the Hon'ble committee to consider my (EOI) and looking for your reply to proceed further.



Dashrath Singh S/o Bhagwan Singh
Email: kothijaisalmer@gmail.com
Mobile No: 9928095948

SCHEDULE -I (FORMAT TO BE PRINTED OUT, COMPLETED AND SUBMITTED BY OFFERER (S))		
Sl.No.	Particulars	
1.	Name(s) of Offeror (In capitals)	DASHRATH SINGH
2.	Name(s) of Authorised Person(s) (In capitals)	
3.	If offerer is a company / partnership/ proprietorship/Consortium/ <u>individual</u>	DASHRATH SINGH
4.	Name of Director/Partner/Proprietor/Members of Consortium together with person authorized to represent Consortium	
5.	Postal Address of offeror (self attested address proof to be enclosed)	VPO: KHURI DIST: JAISALMER-345034 RAJASTHAN
6.	E-mail ID	kothijaisalmer@gmail.com
7.	<u>Mobile</u> / Land Line	99280-95948
8.	PAN (self attested copy to be enclosed)	DQOPS2227E
9.	Net Worth of offeror (Balance Sheets audited by Chartered Accountants for preceding 3 years to be enclosed)	
10.	Details of EMD (Rs.150 crore) submitted	
11.	Bank details to which EMD amount is to be returned in case of unsuccessful offeror	
(i)	Name of Bank Branch	BANK OF BARODA KHURI-345001
(ii)	Bank Account No.	22680100000770
(iii)	Nature of Account (whether Current /Savings etc.)	SAVINGS
(iv)	IFSC Code:	BARBOKHURIX
12.	Details of properties of PAFL for which EOI is being submitted.	

	(MR Nos., location & zone, Circle Rate/ Price and offer price) (Soft Copy in Excel format to be enclosed)	9250-16 JAISALMER & WEST ZONE
14.	Total No. of Properties (No. of MR Nos.) for which EOI is being submitted.	1 (9250-16)
15.	Total offer price	

1. I/We declare that I/We have read and understood the terms and conditions stipulated in the Public Notice dated February 6, 2020 which is available on the website www.sebi.gov.in and hereby agree to abide by them.
2. I/We declare that I/We am / are not barred by the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, The Prevention of Money Laundering Act, 2002 or any other law currently in force, from participating in the sale process.
3. I/We declare that I/We am / are not directly or indirectly a related party qua PACL Ltd./PACL Ltd. group/entities.
4. I/We hereby state that the particulars stated herein above are true and correct to the best of my/our information, knowledge and belief. I/We understand and agree that if any of the statement/ information revealed by me /us in the offer is found to be incorrect and/ or untrue, my/our above offer shall be rendered invalid and ignored and in such case, the EMD paid by me/us shall be forfeited.



Name and Signature of Offeror/Authorized Person

Date: 20-02-2020

Y. B. S.

7/2/21

District: JAISALMER

Village Name & Classification	Category	Exterior(₹)	Interior(₹)	Unit
KHUHDI (खुहड़ी) BANJAR	A	62100	51750	Bigha



बैंक ऑफ बड़ौदा
Bank of Baroda

खुरई, जैसलमेर - 345001
Khuri, Dist Jaisalmer - 345001
RTGS / NEFT IFSC CODE: BARB0KHURIX

जारी की गई तारीख से तीन माह के लिए वैध/ VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

CBS

D	D	M	M	Y	Y	Y	Y		

सेविंग खाता /SAVINGS ACCOUNT

Pay

Rupees रुपये

Or Bearer

या धारक को

अदा करें

₹

खा. सं.
A/c No.

22680100000770

Cancelled

SB/2012/SE

भारत की सभी शाखाओं में सममूल्यपर देय
Payable at par at all branches in India

KHR

Please sign above

⑈00000⑈ 345012501⑈ 000770⑈ 3⑈

pass.

SESHASNA (NN) / CTS - 2010 15/01/2010 5044

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 filed and verified electronically]

Assessment Year
2019-20

PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER

Name DASHARATH SINGH		PAN DQOPS2227E	
Flat/Door/Block No 137 SODHO KA BAS	Name Of Premises/Building/Village		Form Number ITR-3
Road/Street/Post Office	Area/Locality KHUHADI		
Town/City/District JAISALMER	State RAJASTHAN	Pin/Zip Code 345001	Status Individual Filed u/s 139(1)-On or before due date
Assessing Officer Details (Ward/Circle) ITO, JAISALMER			
e-filing Acknowledgement Number 829502580190819			

COMPUTATION OF INCOME AND TAX THEREON

1	Gross total income					
2	Total Deductions under Chapter-VI-A			1		505836
3	Total Income			2		132142
3a	Deemed Total Income under AMT/MAT			3		373690
3b	Current Year loss, if any			3a		373690
4	Net tax payable			3b		0
5	Interest and Fee Payable			4		6432
6	Total tax, interest and Fee payable			5		0
7	Taxes Paid	a	Advance Tax			
		b	TDS	7a		0
		c	TCS	7b		1495
		d	Self Assessment Tax	7c		0
		e	Total Taxes Paid (7a+7b+7c +7d)	7d		6360
8	Tax Payable (6-7e)			7e		7855
9	Refund (7e-6)			8		0
10	Exempt Income	Agriculture		9		1420
		Others		10		11049

Income Tax Return submitted electronically on 19-08-2019 16:12:43 from IP address 103.94.80.33 and verified by DASHARATH SINGH having PAN DQOPS2227E on 08-11-2019 12:55:41 from IP address 103.94.80.33 using Electronic Verification Code PAGTKYQL9I generated through Aadhaar OTP mode.

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Name of Assessee	DASHARATH SINGH		
Father's Name	BHAGWAN SINGH		
Address.	137 SODHO KA BAS, KHUHADI, JAISALMER, RAJASTHAN, 345001		
Status	Individual	Assessment Year	2019-2020
Ward	ITO, JAISALMER ()	Year Ended	31.3.2019
PAN	DQOPS2227E	Date of Birth	05/07/1987
Residential Status	Resident	Sex	Male
Nature of Business	HOTELS, RESTAURANTS AND HOSPITALITY SERVICES-Hotels Non-star rated(10002)		
A.O. Code	RJN-W-560-04		
Filing Status	Original		
Return Filed On	19/08/2019	Acknowledgement No.:	829502580190819
Last Year Return Filed On	24/07/2018	Serial No.:	890810150240718
Aadhaar No:	885119244644	Passport No.:	
Bank Name	BANK OF BARODA, KHURI JAISALMER ,MICR:345012501, A/C NO:22680100000770 ,Type: Saving ,IFSC: BARB0KHURIX		
Tele:	Mob:7726988381		

Computation of Total Income

Income from Business or Profession (Chapter IV D) 491407

THE MAMA RESORTS

Profit as per Profit and Loss a/c	491407
<u>Add:</u>	
Depreciation Debited in P&L A/c	203084
Total	694491
<u>Less:</u>	
Depreciation as per Chart u/s 32	203084
	203084
	491407

Income from Other Sources (Chapter IV F) 14429

Interest From Saving Bank A/c	6481
Interest Income	7948
	14429

Gross Total Income 505836

Less: Deductions (Chapter VI-A)

u/s 80C	
L.I.P.	25661
P.P.F.	100000
Total	125661

u/s 80TTA (Interest From Saving Bank Account.)	6481
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Total Income 132142

Round off u/s 288 A 373694

Income Exempt u/s 10 373690

Adjusted total income (ATI) is not more than Rs. 20 lakh hence AMT not applicable. 11049

Tax Due	6185
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Health & Education Cess (HEC) @ 4.00%	247
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	6432
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T.D.S.	1495
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	4937
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Round off u/s 288B	4940
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Deposit u/s 140A	6360
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Refundable (Round off u/s 288B)	1420
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T. S. S.

Tax calculation on Normal income of Rs 373694/-

Exemption Limit :250000

Tax on (373694-250000) =123694 @5% = 6184

T.D.S./ T.C.S. From

Non-Salary(as per Annexure) 1495

Details of Exempt Income

S.No.	Particulars	Amount
1	PPF INTEREST	11049
Total		11049

Due Date for filing of Return July 31, 2019

Due date extended to 31/08/2019 F.NO.225/157/2019/ITA.II DT. 23.07.2019

Prepaid taxes (Advance tax and Self assessment tax)26 AS Import Date:17 Aug 2019

Sr.No.	BSR Code	Date	Challan No	Bank Name & Branch	Amount
1	0202976	03/08/2019	45476	BANK OF BARODA LAW GARDEN AHMEDABAD	6360
Total					6360

Details of Depreciation THE MAMA RESORTS

Particulars	Rate	Opening	More Than 180 Days	Less Than 180 Days	Total	Sales	Sales Less Than 180 days	Balance	Depreciation (Short Gain)	WDV Closing
JEEP MAHINDRA	15%	108642	0	0	108642	0	0	108642	16296	92346
Creta Car	15%	1245250	0	0	1245250	0	0	1245250	186788	1058462
Total		1353892	0	0	1353892	0	0	1353892	203084	1150808

Details of T.D.S. on Non-Salary(26 AS Import Date:17 Aug 2019)

S.No	Name of the Deductor	Tax deduction A/C No. of the deductor	Total Tax deducted	Amount out of (4) claimed for this year
1	CROWN TOURS LIMITED	JPRC00269D	1495	1495
TOTAL			1495	1495

Head wise Summary on Income and TDS thereon

Head	Section	Amount Paid/Credited As per 26AS	As per Computation	Location of Income for Comparison	TDS
Business	194C	149530	2103800	(Total of Sales/ Gross receipts of business and Gross receipts from Profession in Trading Account + Total of other income) in profit & Loss A/c :2103800	1495

Bank Account Detail

S.No.	Bank	Address	Account No	MICR NO	IFSC Code	Type
1	BANK OF BARODA	KHURI JAISALMER	2268010000077 0	345012501	BARB0KHURI X	Saving(Primary)
2	Bank of Baroda	BANK OF BARODA KHURI	2268020000004 1		BARB0KHURI X	Current

Signature
(DASHARATH SINGH)

CompuTax : SL443 [DASHARATH SINGH]
PRAVEEN VYAS & ASSOCIATES

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 transmitted and verified electronically]

Assessment Year
2018-19

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name DASHARATH SINGH			PAN DQOPS2227E		
	Flat/Door/Block No 137 SODHO KA BAS		Name Of Premises/Building/Village KHUHADI		Form No. which has been electronically transmitted ITR-3	
	Road/Street/Post Office		Area/Locality			
	Town/City/District JAISALMER			State RAJASTHAN	Pin/Zip Code 345001	Status Individual
	Designation of AO(Ward/Circle) ITO, JAISALMER			Original or Revised ORIGINAL		
	E-filing Acknowledgement Number 890810150240718			Date(DD/MM/YYYY) 24-07-2018		
	1	Gross total income			1	553933
	2	Deductions under Chapter-VI-A			2	132604
	3	Total Income			3	421330
	3a	Current Year loss, if any			3a	0
4	Net tax payable			4	8824	
5	Interest and Fee Payable			5	0	
6	Total tax, interest and Fee payable			6	8824	
7	Taxes Paid	a	Advance Tax	7a	0	
		b	TDS	7b	0	
		c	TCS	7c	12777	
		d	Self Assessment Tax	7d	4750	
		e	Total Taxes Paid (7a+7b+7c +7d)	7e	17527	
8	Tax Payable (6-7e)			8	0	
9	Refund (7e-6)			9	8700	
10	Exempt Income	Agriculture		0	10	467
		Others		467		

The return has been electronically uploaded on 24-07-2018 from IP address 103.94.80.56 and has been electronicallyverified by DASHARATH SINGH in the capacity of Self having PAN DQOPS2227Eon 10-10-2018 12:33:54 from IP address 103.94.80.56 at JAISALMER usingElectronic Verification Code QNN79QZ4FI generated through Aadhaar OTP mode.**DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU**

Name of Assessee	DASHARATH SINGH		
Father's Name	BHAGWAN SINGH		
Address	137 SODHO KA BAS, KHUHADI, JAISALMER, RAJASTHAN, 345001		
Status	Individual	Assessment Year	2018-2019
Ward	ITO, JAISALMER ()	Year Ended	31.3.2018
PAN	DQOPS2227E	Date of Birth	05/07/1987
Residential Status	Resident	Sex	Male
Nature of Business	OTHER SERVICES-Other services n.e.c.(21008)		
A.O. Code	RJN-W-560-04		
Filing Status	Original		
Return Filed On	24/07/2018	Acknowledgement No.:	890810150240718
Last Year Return Filed On	09/08/2017	Serial No.:	163844300090817
Aadhaar No:	885119244644	Passport No.:	
Bank Name	BANK OF BARODA, KHURI JAISALMER ,MICR:345012501, A/C NO:22680100000770 ,Type: Saving ,IFSC: BARB0KHURIX		
Tele:	Mob:7726988381		

Computation of Total Income

Income from Business or Profession (Chapter IV D) 476473

THE MAMA RESORTS

Profit as per Profit and Loss a/c	476472
<u>Add:</u>	
Depreciation Debited in P&L A/c	238923
Total	715395
<u>Less:</u>	
Depreciation as per Chart u/s 32	238922
	238922
	<u>476473</u>

Income from Other Sources (Chapter IV F) 77460

Interest From Saving Bank A/c	470
Subsidy Income	76990
	<u>77460</u>

Gross Total Income 553933

Less: Deductions (Chapter VI-A)

u/s 80C

L.I.P.	31134
P.P.F.	101000
Total	<u>132134</u>

132134

u/s 80TTA (Interest From Saving Bank Account.)	470
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132604

Total Income 421329

Round off u/s 288 A 421330

Income Exempt u/s 10 467

Adjusted total income (ATI) is not more than Rs. 20 lakh hence AMT not applicable.

Y. S. Ch.

Tax Due	8567
Educational Cess @ 3.00%	257
	8824
T.D.S.	12777
	-3953
Deposit u/s 140A	4750
Refundable (Round off u/s 288B)	8700

Tax calculation on Normal income of Rs 421329/-

Exemption Limit :250000

Tax on (421329-250000) =171329 @5% = 8566

T.D.S./ T.C.S. From

T.C.S. 12777

Details of Exempt Income

S.No. Particulars	Amount
1 PPF INTEREST	467
Total	467

Due Date for filing of Return July 31, 2018

Due date extended to 31/08/2018 F.NO.225/242/2018/ITA.II DT. 26.07.2018

Prepaid taxes (Advance tax and Self assessment tax)26 AS Import Date:24 Jul 2018

Sr.No.	BSR Code	Date	Challan No	Bank Name & Branch	Amount
1	0028472	20/07/2018	00006	STATE BANK OF INDIA SHIV ROAD	4750
Total					4750

Details of Depreciation THE MAMA RESORTS

Particulars	Rate	Opening	More Than 180 Days	Less Than 180 Days	Total	Sales	Sales Less Than 180 days	Balance	Depreciation (Short Gain)	WDV Closing
JEEP MAHINDRA	15%	127814	0	0	127814	0	0	127814	19172	108642
Creta Car	15%	1465000	0	0	1465000	0	0	1465000	219750	1245250
Total		1592814	0	0	1592814	0	0	1592814	238922	1353892

Details of T.C.S.(26 AS Import Date:24 Jul 2018)

S.No	Name of the Collector	Tax Deduction and Tax Collection Account Number of the Collector	Total tax collected	Amount out of (4) claimed during the year
1	KISHAN SINGH DEORA	JDHK01148A	12777	12777
TOTAL			12777	12777

Bank Account Detail

S. No.	Bank	Address	Account No	MICR NO	IFSC Code	Type
1	BANK OF BARODA	KHURI JAISALMER	22680100000770	345012501	BARB0KHURIX	Saving(Primary)
2	Bank of Baroda	BANK OF BARODA KHURI	22680200000041		BARB0KHURIX	Current

Signature
(DASHARATH SINGH)

CompuTax : SL443 [DASHARATH SINGH]
PRAVEEN VYAS & ASSOCIATES

Vyas

FORM ITR-V	INDIAN INCOME TAX RETURN VERIFICATION FORM [Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature] . (Please see Rule 12 of the Income-tax Rules, 1962)	Assessment Year 2017-18
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PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name DASHARATH SINGH		PAN DQOPS2227E		
	Flat/Door/Block No 137 SODHO KA BAS	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-3	
	Road/Street/Post Office	Area/Locality KHUHADI			
	Town/City/District JAISALMER	State RAJASTHAN	Pin/ZipCode 345001	Status Individual Individual	
	Designation of AO (Ward / Circle) ITO, JAISALMER			Aadhaar Number/ Enrollment ID 885119244644	
	E-filing Acknowledgement Number 163844300090817			Date(DD-MM-YYYY) 09-08-2017	
				Original or Revised ORIGINAL	

COMPUTATION OF INCOME AND TAX THEREON	1	Gross Total Income	1	372202
	2	Deductions under Chapter-VI-A	2	32490
	3	Total Income	3	339710
	a	Current Year loss, if any	3a	0
	4	Net Tax Payable	4	4090
	5	Interest Payable	5	0
	6	Total Tax and Interest Payable	6	4090
	7	Taxes Paid		
	a	Advance Tax	7a	0
	b	TDS	7b	0
	c	TCS	7c	0
	d	Self Assessment Tax	7d	4090
	e	Total Taxes Paid (7a+7b+7c +7d)	7e	4090
	8	Tax Payable (6-7e)	8	0
	9	Refund (7e-6)	9	0
10	Exempt Income	10		
	Agriculture			
	Others			

VERIFICATION

I, **DASHARATH SINGH** son/ daughter of **BHAGWAN SINGH**, holding Permanent Account Number **DQOPS2227E** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2017-18. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.

Sign here _____ Date **09-08-2017** Place **JAISALMER**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only
Receipt No _____ Filed from IP address **182.71.77.86**

Date _____
Seal and signature of receiving official _____



DQOPS2227E03183844300090817F0246499B57CA8F696BBE3E39F748A28FD82327D

Please send the duly signed Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address **mildmukul@gmail.com**

Tad.

Name of Assessee	DASHARATH SINGH		
Father's Name	BHAGWAN SINGH		
Address	137 SODHO KA BAS, KHUHADI, JAISALMER, RAJASTHAN, 345001		
Status	Individual	Assessment Year	2017-2018
Ward	ITO, JAISALMER ()	Year Ended	31.3.2017
PAN	DQOPS2227E	Date of Birth	05/07/1987
Residential Status	Resident	Sex	Male
Nature of Business	Service Sector-Hotels(0708)		
A.O. Code	RJN-W-560-04		
Filing Status	Original		
Return Filed On	09/08/2017	Acknowledgement No.:	163844300090817
Last Year Return Filed On	27/10/2016	Serial No.:	521410750271016
Aadhaar No:	885119244644	Passport No.:	
Bank Name	BANK OF BARODA, KHURI JAISALMER ,MICR:345012501, A/C NO:22680100000770 ,Type: Saving ,IFSC: BARB0KHURIX		
Tele:	Mob:7726988381		

Computation of Total Income

Income from Business or Profession (Chapter IV D) 370420

Profit as per Profit and Loss a/c	370420
<u>Add:</u>	
Depreciation Debited in P&L A/c	22556
Total	392976
<u>Less:</u>	
Depreciation as per Chart u/s 32	22556
	22556
	370420

Income from Other Sources (Chapter IV F) 1782

Interest From Saving Bank A/c	14
Subsidy Income	1768
	1782

Gross Total Income 372202

Less: Deductions (Chapter VI-A)

u/s 80C	
L.I.P.	31134
P.P.F.	1000
pmgy ins	342
Total	32476
	32476
u/s 80TTA (Interest From Saving Bank Account.)	14

Total Income 339712

Round off u/s 288 A **339710**

Adjusted total income (ATI) is not more than Rs. 20 lakh hence AMT not applicable.

(Handwritten Signature)

Tax Due	8971
Rebate u/s 87A	5000
	<u>3971</u>
Educational Cess @ 3.00%	119
	<u>4090</u>
Round off u/s 288B	4090
Deposit u/s 140A	4090
Tax Payable	<u>0</u>

Tax calculation on Normal income of Rs 339712/-

Exemption Limit :250000

Tax on (339712-250000) =89712 @10%= 8971

Due Date for filing of Return July 31, 2017

Due date extended to 05/08/2017 Notification DT. 31.07.2017

Prepaid taxes (Advance tax and Self assessment tax)26 AS Import Date:09 Aug 2017

Sr.No.	BSR Code	Date	Challan No	Bank Name & Branch	Amount
1	0028472	02/08/2017	00016	STATE BANK OF INDIA SHIV ROAD	4090
	Total				<u>4090</u>

Details of Depreciation

Particulars	Rate	Opening	More Than 180 Days	Less Than 180 Days	Total	Sales	Sales Less Than 180 days	Balance	Depreciation (Short Gain)	WDV Closing
JEEP MAHINDRA	15%	150370	0	0	150370	0	0	150370	22556	127814
Total		<u>150370</u>	<u>0</u>	<u>0</u>	<u>150370</u>	<u>0</u>	<u>0</u>	<u>150370</u>	<u>22556</u>	<u>127814</u>

Bank Account Detail

S. No.	Bank	Address	Account No	IFSC Code	Type	Cash Deposited
1	BANK OF BARODA	KHURI JAISALMER	22680100000770	BARB0KHURIX	Saving(Primary)	0
2	Bank of Baroda	BANK OF BARODA KHURI	22680200000041	BARB0KHURIX	Current	50000

Signature
(DASHARATH SINGH)

CompuTax : SL443 [DASHARATH SINGH]

PRAVEEN VYAS & ASSOCIATES

(Handwritten signature)